

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)
TIS HAZARI COURTS:: DELHI

ORDER

The following Orderlies/Peons are hereby detained and directed to report to the office of Central District Legal Services Authority (CDLSA) for National Lok Adalat to be held on 14.05.2022 (Second Saturday) Sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. N.	Name of the official	Desig.	Present place of posting	Mobile No.
1.	Aman Gaur EC: 96783545	Peon	Office Pool, Admn.III, Central, THC	9911541459
2.	Kedar Prasad Meena EC: 26117989	Peon	Nazarat Branch, Central, THC	7827203619
3.	Rajender Kumar Rathore EC: 64684517	Peon	Sh. Rajneesh Kumar Gupta, Ld. District Judge (Commercial Court)-02	7503619165
4.	Sunita Dua EC : 43933693	Peon	Nazarat Branch, Central, THC	9210070837
5.	Paramjit Narwal EC: 61616179	Peon	De-Stress Room, Central, THC	9050612819

13.5.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 35678-686 Admn-III/CDLSA/HQs/Delhi/2022 Dated, Delhi the 13 MAY 2022

Copy forwarded for information & necessary action to:

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs), THC.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the website of District Court.
4. The Officials concerned for compliance.

Balbir Singh
13/5/22
Administrative Officer (J),
Admn.III, Central
Tis Hazari Courts, Delhi